

1	2	3
20.	Nagaland	1425
21.	Odisha	29482
22.	Punjab	17815
23.	Rajasthan	23491
24.	Sikkim	1420
25.	Tamil Nadu	33490
26.	Tripura	1755
27.	Uttar Pradesh	73004
28.	Uttarakhand	8915
29.	West Bengal	20368
30.	Andaman and Nicobar Islands	504
31.	Chandigarh	59
32.	Dadra and Nagar Haveli	76
33.	Daman and Diu	51
34.	Lakshadweep	38
35.	Puducherry	516
TOTAL		515233

\* Including State of Telangana. Separate information i.r.o. States of Andhra Pradesh and Telangana has not been made available by them.

#### Prices of medicines

†1879. SHRI LAL SINH VADODIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is considering to control the prices of many other medicines;

†Original notice of the question was received in Hindi.

- (b) if so, whether Government has taken any step in this direction so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) to (c) All the medicines specified in the National List of Essential Medicines, 2011 (NLEM, 2011) have been included in Schedule 1 of the Drugs (Prices Control) Order, 2013 (DPCO, 2013) which contains 348 drugs covering 680 formulations. National Pharmaceutical Pricing Authority (NPPA), an independent body of experts under this Department, has been delegated the power under DPCO, 2013 to fix the ceiling price or retail price of any drug. NPPA has also fixed the prices of antidiabetic and cardiovascular medicines in respect of 108 non-scheduled formulations on 10.7.2014.

#### **Gas based fertilizer units**

1880. SHRI C. M. RAMESH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Government has decided to convert all naphtha based urea manufacturing fertilizer units into gas based urea manufacturing fertilizer units;
- (b) if so, whether Government has taken all necessary steps to ensure that adequate gas is supplied to all Central Public Sector Undertakings (PSUs) which are manufacturing urea; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) Yes, Sir.

(b) and (c) As per the prevailing gas utilization policy of the Government, gas based urea plants are at first priority in the matter of allocation of gas. During the year 2013-14, 42.95 mnscmd of gas (domestic + RLNG) was supplied to Fertilizer sector.

EGoM in its meeting held on 23rd August, 2013 has decided that supplies to domestic gas to Fertilizer Sector be maintained at a level of 31.5 mnscmd.

Moreover, to ensure the supply of domestic gas to CPSUs, Department of Fertilizers takes up the matter with MoP&NG on regular basis.